

Central Administrative Tribunal
Principal Bench

R.A. No. 92 of 2000

in

O.A. No. 1667 of 1996

New Delhi, dated this the 6th April, 2000

298

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. KULDIP SINGH, MEMBER (J)

Dr. D.S. Mishra,
Dy. Director,
Directorate of Adult Education,
Dept. of Education,
Ministry of Human Resources Development,
Jamnagar House,
New Delhi.

Review.. Applicant

Versus

Union of India through

1. The Secretary,
Dept. of Education,
Ministry of Human Resources Development,
Shastri Bhawan,
New Delhi-110001.

2. The Secretary,
Dept. of Personnel & Training,
Ministry of Personnel, Public Grievances
& Pensions,
North Block, New Delhi.

3. Director,
Directorate of Adult Education,
Govt. of India, Jamnagar House,
New Delhi.

4. Smt. Kusum Vij,
Dy. Director,
Directorate of Adult Education,
10, Jamnagar House, New Delhi-110011.

5. The Secretary,
U.P.S.C.
Dholpur House,
Shahjahan Road,
New Delhi-110011.

... Respondents

ORDER (By Circulation)

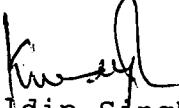
Mr. S.R. Adige, VC (A)

(29)

Perused the R.A.

2. None of the grounds contained therein bring it within the scope and ambit of Section 22(3)(f) A.T. Act read with Order 47 Rule 1 C.P.C., under which alone any decision/order of the Tribunal can be reviewed.

3. The R.A. is rejected.


(Kuldip Singh)

Member (J)


(S.R. Adige)
Vice Chairman (A)

/GK/